

23.03.2010

OA No. 129/2010

Mr. Virendra Lodha, Counsel for applicant.

Heard learned counsel for the applicant.

Learned counsel for the applicant submits that he may be permitted to withdraw this OA in view of the observations made by this Tribunal vide order dated 17.03.2010 and with liberty reserved to him to file appeal before the appropriate forum.

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No. 437 In view of what has been stated above, the applicant is permitted to withdraw this OA in the aforesaid terms.

Given to the Tribunal vide OA dated 17.03.2010 and in confirmation of it The OA is disposed of accordingly.

Both the Members of the Tribunal are of the opinion to withdraw this OA in the aforesaid terms.

(B.L. KHATRI) **(M.L. CHAUHAN)**
MEMBER (A) **MEMBER (J)**

Given to the Registry on 23.03.2010 by the Secretary Officer (Judicial) for filing in the OA file.

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16/3/2010 दिनांक
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Secretary Officer (Judicial)
Central Administrative Tribunal
Jaipur Bench, JAIPUR